

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 208 of 2017 (SZ)

Applicant(s)

John Wesley
Kanchipuram District and 2 others.

Vs. **Respondent(s)**

State Level Environment Impact,
Assessment Authority, Tamil Nadu,
Rep. by its Director and Member
Secretary and 6 others.

Legal Practitioners for Applicant(s)

M/s R. & P. Partners

Legal practitioners for respondent(s)

M/s Syed Nurullah Sheriff for R1
M/s H. Yasmeen Ali for R2 & R3
M/s R. Parthasarthy for R4
M/s P. Srinivas for R5, R6
M/s Surya Prakash for R7

Note of the Registry	Orders of the Registrar
Order No.	Date: 09.10.2018 Applicant and counsel not present. R1 counsel present. No representation for other respondents. For appearance of all respondents and reply of R1, R5, R6 call on 15.11.2018. (Tmt. MeenaSatheesh) Registrar